

Setting up of National Research Centre for Oil Palm

1262. SHRI N. E. BALARAM: Will the Minister of AGRICULTURE be pleased to state;

(a) whether any proposal is under Government's consideration for setting up of a National Research Centre for Oil Palm;

(b) if so, whether the State Government of Kerala has demanded the upgradation of the existing Central Plantation Crop Research Institute at Palode Thiruvananthapuram district in Kerala for the purpose; and

(c) if so, the details thereof and action taken by Government in this regard,

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH):
(a) Yes, Sir.

(b) Yes, Sir.

(c) The Government of Kerala as offered land and other facilities. No decision has yet been taken on the establishment of the National Research Centre.

Allotment of Stalls/Shops of Inter-State Bus Terminal

1263. SHRI VISHWASRAO RAM-RAO PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question 3153 given in Rajya Sabha on 11th August, 1989 and state:

(a) what is the amount of highest bid accepted initially in the year 1976-77 and after Five Years what amount was increased in licence fee in respect of each extension upto December, 1990;

(b) the amount recovered upto December, 1990 yearwise, from the allottees of Book/Magazines Stalls/Shops at Inter State Bus Terminal, Delhi;

(c) whether it is fact that a number of Members of Parliament suggested to call open tenders as is being done in all the other States for a period of one year; and

(d) if so, the details of action taken thereon?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) As per Statement I.

(b) As per Statement II.

(c) DDA has reported that no such reference has been received during the last two years.

(d) Question does not arise.

Statement

I. *Initial rate of Licence fee and the enhanced licence fee together with the date of renewal in respect of Stalls/Shops at inter State Bus Terminal*

S.No.	Shop No.	Date of initial allotment	Rate of L/Fee at initial allotment per month	Date of renewal	Enhanced L/Fee per month
1	31	1-5-77	1,700/-	1-5-82 1-5-85 to 30-4-88	Rs. 1,955/- Rs. 2,248.30
2	62	23-3-77	1,875/-	23-3-82 23-3-85 to 22-3-88	Rs. 2,156.30 Rs. 2,248.60

After 1988 the Licence fee has not yet been enhanced.

